

(J.H.C. Sch. 1-7)

From:

Jitendra Prasad Singh,
Registrar (Administration),
High Court of Jharkhand
Ranchi.

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File No. XXII(6)/1/2019/Apptt.

Letter No. _____/Apptt.

Dated: _____

To

1. Sri Arun Kumar Dubey, S.D.J.M.-cum-P.M. (J.J. Board), Godda,
2. Sri Alok Kumar, S.D.J.M.-cum-Judge l/c-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Simdega,
3. Sri Neeraj Kumar, S.D.J.M., Sahebganj (Rajmahal),
4. Sri Vikram Anand, S.D.J.M.-cum-Judge l/c-cum-P.M. (J.J. Board), Jamtara,
5. Ms. Shweta Kumari No. II, S.D.J.M.-cum -P.M. (J.J. Board), Jamshedpur,
6. Sri Pratap Chandra, S.D.J.M.-cum-Judge l/c-cum-P.M. (J.J. Board), Dumka,
7. Sri Sandeep Kumar Bertam, S.D.J.M.-cum-Judge l/c-cum-P.M. (J.J. Board), Pakur,
8. Sri Ajay Kumar Guria, S.D.J.M., Ranchi,
9. Sri Nirbhay Prakash, Addl. Civil Judge (Jr. Div.), Garhwa,
10. Sri Ranjay Kumar, Judge Incharge, Giridih [U.O.P. as S.D.J.M., Giridih],
11. Sri Pawan Kumar, Addl. Civil Judge (Jr. Div.), Giridih,
12. Sri Rajesh Ranjan Kumar, Addl. Civil Judge (Jr. Div.), Godda,
13. Sri Gautam Kumar, Addl. Civil Judge (Jr. Div.)-cum-J.M.-cum-Judge Incharge, Godda,
14. Sri Ravi Kumar Bhaskar, Addl. Civil Judge (Jr. Div.), Godda,
15. Sri Uttam Sagar Rana, Addl. Civil Judge (Jr. Div.), Gumla [U.O.P. as S.D.J.M.-cum- Civil Judge (Jr. Div.) –cum- Judge l/c-cum -P.M. (J.J. Board), Gumla],
16. Ms. Meenakshi Mishra, Addl. Civil Judge (Jr. Div.), Hazaribagh [U.O.P. as S.D.J.M., Hazaribagh],
17. Sri Pradeep Kumar, Addl. Civil Judge (Jr. Div.), Hazaribagh [U.O.P. as Civil Judge (Jr. Div.) -cum-Judge l/c, Hazaribagh],
18. Ms. Saudamini Singh, Addl. Civil Judge (Jr. Div.), Hazaribagh [U.O.P. as Addl. Civil Judge (Jr. Div.) -cum -P.M. (J.J. Board), Hazaribagh],
19. Sri Mayank Maliyaz, Addl. Civil Judge (Jr. Div.), Hazaribagh,
20. Ms. Nibha Ranjana Lakra, Addl. Civil Judge (Jr. Div.), Hazaribagh,
21. Sri Remi Praphul Baa, Addl. Civil Judge (Jr. Div.), Ranchi,
22. Ms. Santoshini Murmu, Addl. Civil Judge (Jr. Div.), Ranchi,
23. Sri Anuj Kumar, Addl. Civil Judge (Jr. Div.), Ranchi,
24. Ms. Shilpa Murmu, Addl. Civil Judge (Jr. Div.), Ranchi,
25. Sri Digvijay Nath Shukla, Addl. Civil Judge (Jr. Div.), Sahebganj [U.O.P. as S.D.J.M.-cum-Judge l/c-cum -P.M. (J.J. Board), Sahebganj],
26. Sri Raj Kumar Pandey, Addl. Civil Judge (Jr. Div.), Sahebganj (Rajmahal),
27. Sri Ashok Kumar, Addl. Civil Judge (Jr. Div.), Sahebganj (Rajmahal),
28. Ms. Archana Mishra, Addl. Civil Judge (Jr. Div.), Seraikela [U.O.P. as Civil Judge (Jr. Div.)-cum -P.M. (J.J. Board), Seraikela],
29. Sri Kumar Saurabh Tripathi, Addl. Civil Judge (Jr. Div.), Seraikela [U.O.P. as S.D.J.M. –cum- Judge l/c, Seraikela],
30. Sri Shera Samson Tirkey, Addl. Civil Judge (Jr. Div.), Simdega [U.O.P. as Judge l/c –cum- J.M., Simdega]

Sub: - Nomination for two days (R-15) Refresher Training Course on Addressing issues of core competence towards excellence in qualitative and quantitative Justice scheduled to be held on 17th and 18th August, 2019 at Judicial Academy Jharkhand, Ranchi.

Sir / Madam,

I am directed to inform that the Court has been pleased to nominate you for attending two days (R-15) Refresher Training Course on Addressing issues of core competence towards excellence in qualitative and quantitative Justice scheduled to be held on 17th and 18th August, 2019 at Judicial Academy Jharkhand, Ranchi on following topics:

- Latest Judgments and Directions of Hon'ble Court
- Order 6, 7, 8 of C.P.C.
- Order 10, 11, 14, 17
- Order 20, 21
- Interests & Costs- Section 34, 35, 35A & 35B of C.P.C.
- Specific Relief Act
- Registration Act
- CNT & SPT Act
- Insolvency & Bankruptcy Code, 2016
- Inspection of Courts & Office
- Judgment writing & model judgments

You are, therefore, directed to report to the Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi on 17.08.2019 at 9:30 A.M. in proper dress as well as bring with you the official laptop with Jio-Fi connection for training in CIS 3.01 and the relevant books.

Accordingly, you are accorded necessary permission for attending the aforesaid programme.

I am further directed to inform that the arrangement for stay for the participants have been made in Hostels at Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi from the evening of 16th August, 2019 till the evening of 18th August, 2019.

Yours faithfully,
Sd/- J.P. Singh
Registrar (Administration)

Memo No. 2820 /Apptt.

Dated, Ranchi, the 07.08.2019

Copy forwarded to all the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi for information and needful / the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 2165/JAJ dated 01.06.2019 / the Member Secretary, JHALSA, Ranchi / the C.P.C. I/c, e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.


Registrar (Administration)